

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW
DELHI**

Original Application No. 459 of 2023

In the matter of:

Charan Singh

Applicant

V/S

State of Punjab

Respondent

Reply of DDPO, Ludhiana on behalf of respondent no. 1, 2, 3 and 4.

Respectfully showeth

1. That briefly submitted, the Hon'ble National Green Tribunal was pleased to take cognizance of the above mentioned case and issued directions vide order dated 2-8-2023 thereby constituting a Joint committee comprising of the Ministry of Environment Forest & Climate Change (MoEF & CC), Integrated Regional Office at Chandigarh Punjab State Pollution Control Board (PSPCB) and District Magistrate (DM), Ludhiana and direct the same to meet within one week, undertake visits to the site, look into the grievances of the applicant, associate the applicant, verify the factual position and take appropriate remedial action including identification of the encroachers, removal of encroachments and rejuvenation of the ponds by following due course of law. The Committee shall also look into the aspects of compliance with order dated 18.11.2020 passed by this Tribunal in OA No. 325/2015, Lt. Col. Sarvadaman Singh 4 Oberoi vs. Union of India & Ors., regarding rejuvenation of ponds and also implementation of 'The Mission Amrit Sarovar', launched by Government of India. The PSPCB will be the nodal agency for coordination and compliance.

2. That in compliance to the order dated 02.08.2023 of the Hon'ble Tribunal of the Joint Committee report was filed by the Deputy Commissioner, Ludhiana before on this Tribunal. That after consideration of the Joint committee report and the averments made in the application, the Hon'ble Tribunal was pleased to pass an order dated 6-11-2023 to seek the response of (1) State of Punjab, through Chief Secretary, Government of Punjab, (2) Deputy Commissioner, Ludhiana, (3) Principal Secretary, Department of Rural Development and Panchayat, Punjab (4) District Development and Panchayat Officer, Ludhiana and (5) Sarpanch, Gram Panchayat, Village Alamgir, District Ludhiana who stand impleaded as respondents no. 1 to 5.
3. That after examination of the case, it is respectfully submitted that as reported by BDPO Ludhiana -1 vide letter no 5682 dated 07/02/2024 and based on estimates prepared by Executive Engineer, Panchayati Raj, Ludhiana brief description of the ponds is hereunder (Layout plan showing location of ponds annexed as R1) :
- i) **Pond 1**- This pond is situated on Alamgir Dulay Road. Desilting Chamber has already been constructed on this pond by the Gram Panchayat, Alamgir.
- ii) **Pond 2**- Demand for dewatering, desilting and Toe wall and Fencing with estimate of Rs. 16.50 lakhs has been made from the Additional Chief Secretary, Rural Development and Panchayats vide letter no 996 dated 13/02/2024. As and when the funds are received, work shall be started on priority.
- iii) **Pond 3**- This pond is situated near the House of the complainant. Work for desilting chamber has already started on this pond. Further the renovation of this pond is proposed through Thapar Model Technique. The estimated cost in Rs.32.50 lakhs. The District Administration has arranged the funds and this work shall be started shortly. Work on this pond shall be executed on priority and work will be completed within six months i.e. September, 2024.

iv) **Pond 4-** This pond is situated near School Ground, Sua Road. The desilting chamber shall be made from the Panchayat Funds and will be completed by September, 2024. The estimate for the same is about 4 lakhs.

v) **Pond 5-** This pond is situated at the Village Phirni. Demand of funds for its dewatering and desilting with an estimate of Rs. 6.10 lakhs has been made to the Additional Chief Secretary, Rural Development and Panchayats vide letter no 996 dated 13/02/2024. As and when the funds are received, work shall be started on priority.

4. That the reply is submitted in compliance to above order dated 06.11.2023.

Submitted by



Navdeep Kaur
DDPO, Ludhiana

Date: 13.2.2024

Place: Ludhiana

On behalf of Respondent no. 1,2,3 and 4

Verification: -

Verified that the contents of para no. 1 to 5 of the above reply are true and correct to my knowledge as derived from the official record. No part of the above reply is false and nothing material has been kept concealed therein.



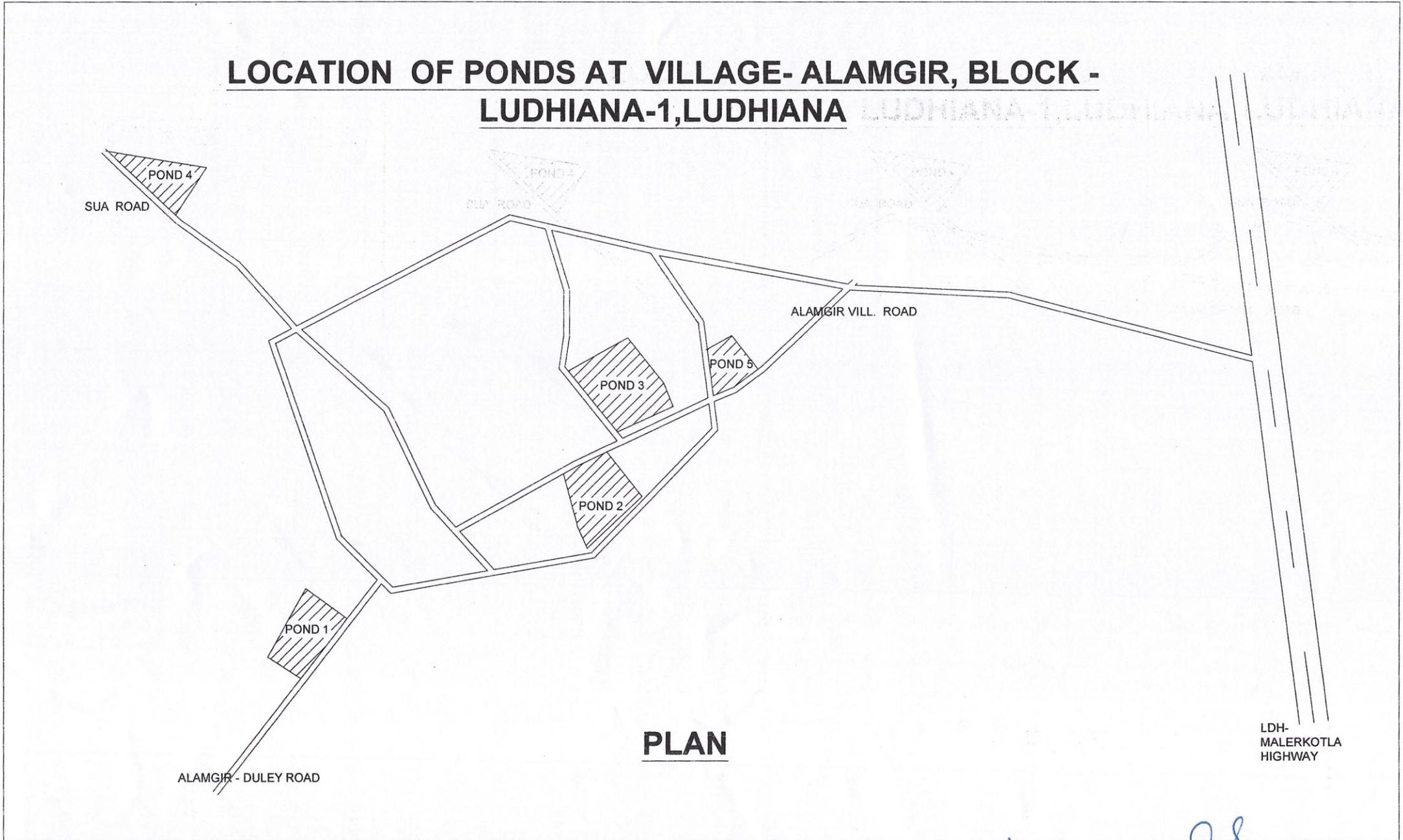
Navdeep Kaur
DDPO, Ludhiana

Date:13.2.2024

Place:Ludhiana

On behalf of Respondent no. 1,2,3 and 4

**LOCATION OF PONDS AT VILLAGE- ALAMGIR, BLOCK -
LUDHIANA-1, LUDHIANA**



*Costing signed
N.S.P.*

*Singh
BDPO LDH 1*

ਦਫਤਰ ਜ਼ਿਲ੍ਹਾ ਵਿਕਾਸ ਤੇ ਪੰਚਾਇਤ ਅਫਸਰ, ਲੁਧਿਆਣਾ

ਸੇਵਾ ਵਿਖੇ

ਮਾਨਯੋਗ ਵਧੀਕ ਮੁੱਖ ਸਕੱਤਰ, ਪੰਜਾਬ ਸਰਕਾਰ,
ਪੇਂਡੂ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਵਿਭਾਗ, ਵਿਕਾਸ ਭਵਨ,
ਸੈਕਟਰ-62, ਫੇਜ਼-8, ਐਸ.ਏ.ਐਸ. ਨਗਰ,
ਮੋਹਾਲੀ।

ਨੰਬਰ 996

ਮਿਤੀ 13-2-24

ਵਿਸ਼ਾ :- ਗਰਾਮ ਪੰਚਾਇਤ ਆਲਮਗੀਰ ਵਿਖੇ 5 (ਪੰਜ) ਛੱਪੜਾਂ ਦਾ ਨਵੀਨੀਕਰਨ ਕਰਨ ਸਬੰਧੀ ਫੰਡ ਜਾਰੀ ਕਰਨ ਬਾਰੇ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਆਪ ਜੀ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਗਰਾਮ ਪੰਚਾਇਤ ਆਲਮਗੀਰ ਵਿਖੇ NGT Original Application No. 459 of 2023 ਸਬੰਧੀ ਮਾਨਯੋਗ National Green Tribunal, Delhi ਵਿਖੇ ਕੇਸ ਚੱਲ ਰਿਹਾ ਹੈ। ਇਸ ਲਈ ਉਕਤ ਕੇਸ ਅਧੀਨ 5 (ਪੰਜ) ਛੱਪੜਾਂ ਦੇ ਨਵੀਨੀਕਰਨ ਦਾ ਕੰਮ ਕਰਨ ਲਈ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਲੁਧਿਆਣਾ ਵੱਲੋਂ 71.85 ਲੱਖ ਰੁਪਏ ਦੇ ਤਖਮੀਨੇ ਤਿਆਰ ਕੀਤੇ ਗਏ ਹਨ, ਜਿਸ ਵਿੱਚੋਂ ਛੱਪੜ ਨੰ: 3 ਉੱਪਰ ਥਾਪਰ ਮਾਡਲ ਅਧੀਨ ਨਵੀਨੀਕਰਨ ਕਰਨ ਲਈ ਲੋੜੀਂਦੇ 32.50 ਲੱਖ ਰੁਪਏ ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ ਜੀ ਵੱਲੋਂ ਜਾਰੀ ਕੀਤੇ ਜਾ ਰਹੇ ਹਨ। ਸੋ ਬਕਾਇਆ ਰਹਿੰਦੇ 39.35 ਲੱਖ ਰੁਪਏ ਦੇ ਫੰਡ ਜਾਰੀ ਕਰਨ ਦੀ ਕ੍ਰਿਪਾਲਤਾ ਕੀਤੀ ਜਾਵੇ ਜੀ। ਲੋੜੀਂਦੇ ਬਕਾਇਆ ਫੰਡ ਜਾਰੀ ਕਰਨ ਸਬੰਧੀ ਤਖਮੀਨਿਆਂ ਦੀ ਫਾਈਲ ਇਸ ਪੱਤਰ ਨਾਲ ਨੱਥੀ ਕਰਕੇ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।

ਨੱਥੀ :- ਫਾਈਲ (ਤਖਮੀਨੇ)।


ਜ਼ਿਲਾ ਵਿਕਾਸ ਤੇ ਪੰਚਾਇਤ ਅਫਸਰ,
ਲੁਧਿਆਣਾ।

ਪਿੱਠ ਅੰਕਣ ਨੰ: 997-98

ਮਿਤੀ : 13-02-24

ਇਸਦਾ ਇੱਕ ਉਤਾਰਾ :-

- 1) ਮਾਨਯੋਗ ਡਾਇਰੈਕਟਰ, ਪੇਂਡੂ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਵਿਭਾਗ, ਮੋਹਾਲੀ ਜੀ
- 2) ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ ਜੀ।

ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।


ਜ਼ਿਲਾ ਵਿਕਾਸ ਤੇ ਪੰਚਾਇਤ ਅਫਸਰ,
ਲੁਧਿਆਣਾ।

BLOCK DEVELOPMENT AND PANCHAYAT OFFICE, LUDHIANA-1

To

The District Development and Panchayat Officer,
Ludhiana.

No. 5682..... Date 07-02-2024

Subject :- Regarding Complaint of Village Alamgir Ponds Under NGT Original Application No. 459 of 2023.

Respected Madam/ Sir,

With reference to NGT Original Application No. 459 of 2023. It is respectfully submitted that the status of Ponds of Alamgir is as under :-

- i) **Pond 1**- This pond is situated on Alamgir Dulay Road. Desilting Chamber has already been constructed on this pond by the Gram Panchayat, Alamgir.
- ii) **Pond 2**- Demand for dewatering, desilting and Toe wall and Fencing with estimate of Rs. 16.50 lakhs has been made from the Additional Chief Secretary, Rural Development and Panchayats and when the funds are received, work shall be started on priority.
- iii) **Pond 3**- This pond is situated near the House of the complainant. Work for desilting chamber has already started on this pond. Further the renovation of this pond is proposed through Thapar Model Technique. The estimated cost in Rs.32.50 lakhs. The District Administration has taken note of it and the funds shall be provided shortly. After receiving the funds, work on this pond shall be executed on priority and work will be completed within six months i.e. September, 2024.
- iv) **Pond 4**- This pond is situated near School Ground, Sua Road. The desilting chamber shall be made from the Panchayat Funds and will be completed by September, 2024. The estimate for the same is about 4 lakhs.
- v) **Pond 5**- This pond is situated at the Village Phirni. Demand of funds for its dewatering and desilting with an estimate of Rs. 6.10 lakhs has been made to the Additional Chief Secretary, Rural Development and Panchayats and when the funds are received, work shall be started on priority.

You are requested to consider the above mentioned information for drafting the reply in Original Application No. 459 of 2023.



Block Development and Panchayat Officer,
Ludhiana-1